

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**Review Petition No.19 of 2016 in EP No.2 of 2015
in Appeal Nos.76 of 2013 & 82 of 2013 & IA No.509 of 2016**

Dated: 20th September, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of :

Assam Electricity Regulatory Commission

Review Petitioner(s)

Vs.

Eastern India Powertech Ltd. & Ors.

...Respondent(s)

Counsel for the Appellant(s)

:

Mr. Pragyan Sharma
Mr. Ravi Kant Pal for Review
Petitioner

Counsel for the Respondent(s)

:

Mr. Manu Seshadri
Mr. Abhishek Roy

ORDER

Learned counsel for the Petitioner is stated to be in some personal difficulty.

List the matter on **27th September, 2016**. It is made clear that no further adjournment will be granted on the next date of hearing.

**(T. Munikrishnaiah)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**